

DIVISION BENCH
COURT - I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/157(KB)2021
IA(I.B.C)/2046(KB)2023, IA(I.B.C)/522(KB)2024,
IA(I.B.C)/2080(KB)2023, IA(I.B.C)/1726(KB)2023,
IA(I.B.C)/97(KB)2024, IA(I.B.C)/565(KB)2023,
IA(I.B.C)/1322(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA VS SASA MUSA SUGAR WORKS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Usha Doshi, Adv.] For the Financial Creditor
Ms. Priyanka Gope, Adv.]
Ms. Madhumita Das, Adv.]
Mr. Vikas Kumar, Adv.]

Ms. Manju Bhuteria, Adv.] For Resolution Professional
Mr. Rahul Auddy, Adv.]
Mr. Aditya Gooptu, Adv.]

Mr. Surendra Kumar, Adv.] For Applicant in IA(IBC)1322/2023
Ms. Amrita Pandey, Adv.]
Mr. Ghanshyam Pandey, Adv.]

Mr. Jitendra Patnaik, Adv.] For the Applicant in IA(IBC)97/2024
] & For the Respondent in IA(IBC)1726/2023

Mr. Rantu Kr. Das. CS.] For the Petitioner in IA(IBC)2080/2023

O R D E R

1. Ld. Counsel/ Authorized Representative for the parties present.

2. Ld. Counsel appearing for the Central Bank of India states that an application has been filed by the Bank for placing on record its response to the proposal as indicated in the Order dated 11th march 2024.
3. However, this application is under scrutiny.
4. Post the matter again on **13.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)